

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

113(ND)2017

COARM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2018**

**NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

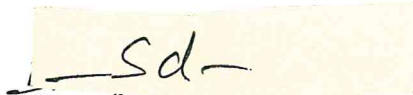
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Manisha P Advocate

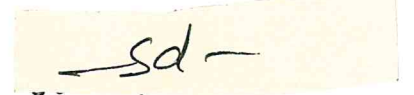
Present for the Respondent: Mr. Sumit Pamma, Mr. Varun Sharma &
Mr. Animesh Tyagi Advocates

ORDER

The main matter has already been adjourned to 25th February, 2019. Post lunch Id. Counsel for the respondent presses his application praying for vacation of status quo order dated 4th July, 2017. Notice of this application be given to the petitioner through counsel on 23rd January, 2019



**(Deepa Krisnan)
Member (T)**



**(Ina Malhotra)
Member (J)**